

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 172/2021

In the matter of:

Poonam Yadav

Applicant

Vs.

M/s Ecogreen Energy Private Limited &amp; Ors.

Respondents

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18/9/2025

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Filed by Adv. Anuj Bhandari  
On behalf of Central Pollution Control Board

Place: Delhi

Dated: 17.09.2025

## **Inspection Report in the matter of Original Application 172 of 2021; Poonam Yadav Versus M/s Ecogreen Energy Private Limited & Ors.**

### **1.0 Background and the orders of Hon'ble National Green Tribunal:**

The matter in this Original Application is related to the failure to maintain the environmental norms in handling the Bandhwari landfill site at Gurugram and mismanagement of leachate at the site.

Referring to the report of CPCB dated 11/04/2025, it was pointed out by the applicant during the hearing on 14/08/2025 that the leachate is being discharged in pond surrounding the dump site and the leachate quantity is much more than 200KLD as disclosed by Commissioner, Municipal Corporation, Gurugram. It is also mentioned in the Oder dated 14/08/2025 that the applicant appearing virtually has stated that she lives near the Bandhwari landfill site and the leachate is flowing on the road in the village and even in the forest and no garland drain is existing for last one year and there is no proper management of the leachate and overflowing leachate is creating the health hazard.

It was observed and directed by the Hon'ble NGT in order dated 14/08/2025 (**Annexure-1**) that:

***Para No. 03:** Having regard to such a stand of the Applicant, we direct the Member Secretary, CPCB and RO, MoEF&CC, Chandigarh to get the joint inspection of the landfill site Bandhwari done within a week and find out the status of the overflowing of leachate and the arrangements which has been made at the landfill site for the management of the leachate. The joint Report will be submitted within three weeks.*

### **2.0 Inspection Report in compliance of the Directions of Hon'ble NGT:**

Hon'ble NGT has issued the following Directions to find out about:

1. The status of overflowing of the leachate, and
2. The arrangements which have been made at the landfill site for the management of the leachate.

As per the Hon'ble NGT Orders, a Joint Inspection team of MoEF&CC and CPCB, comprising of Dr. Narender Sharma, Scientist 'F', CPCB Regional Directorate, Chandigarh and Dr. K.M. Selvan, Scientist 'E', MoEF&CC Regional Office, Chandigarh was constituted to conduct the inspection. The Joint Team of MoEF&CC and CPCB inspected the Bandhwari landfill site/Dumpsite on 27/08/2025. At the time of inspection, it was raining. The attendance sheet is attached as **Annexure-2**. The findings of the Joint Team on the above two points regarding overflowing of the leachate and management of leachate, are as follows:

**2.1 Status of overflowing of the leachate:**

- i. At the time of inspection, the Joint Team observed leachate overflow within the premises of the landfill. The leachate overflowing from the on-site ponds and nearby areas is carried through temporary kutchra drains and channelized via a concrete pipe, which also facilitates vehicle movement over it. After passing through this concrete pipe, the leachate is further routed through kutchra drains into the plantation/forest area, where it stagnates and collects in the form of a pond.
- ii. No leachate was observed on the road at the time of inspection. No leachate was observed in the village at the time of inspection, however, overflow from the plantation/forest area to nearby village can not be ruled out during heavy rains.
- iii. It was noted that garland drains for leachate collection had not been provided around the landfill.

**2.2 Arrangements made for the management of leachate:**

- i. It was observed that three ponds had been developed at the site for leachate storage; however, impervious lining has not been provided in these ponds to prevent groundwater contamination. Inspection of two of the three ponds could not be carried out by the Joint Team due to rain and unsafe conditions at the site.
- ii. The design details of the ponds developed at site by the MC, Gurugram with regard to safety and provisions made, if any to prevent ground water contamination was not shared with the Joint Team by the representative of the MC, Gurugram. The excess leachate beyond pond capacity was being diverted through a concrete pipe and kaccha drain to the adjacent plantation/forest area, where it is accumulated in the form of pond.
- iii. There were no arrangements made for measurement of the quantity of leachate generation at site. No details were shared by the representative of MC, Gurugram regarding methodology followed by MC to quantify leachate as 200 KLD, as reporting in its affidavit earlier filed before Hon`ble NGT.
- iv. It was observed that no arrangements for treatment of leachate existed at the site. The representative of MC, Gurugram informed the Joint Committee that the leachate is transported through tankers to the 170 MLD (120 MLD and 50 MLD) Sewage Treatment Plant (STP) at Village Behrampur, Sector-48, Gurugram, for treatment.
- v. The Joint Committee also visited the 170 MLD STP at Village Behrampur, Sector-48, Gurugram. As per the data shared by the STP representative, a total of 3756 KL leachate

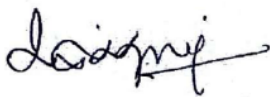
was received from the Bandhwari landfill through tankers during June 1–30, 2025, amounting to 125.2 KLD. As per analysis reports provided to the Joint Team by the Representative of STP, the STP is meeting the norms of pH, COD, BOD, TSS and Faecal Coliform parameters, as directed by the Hon'ble National Green Tribunal in OA No. 1069/20218 in order dated 30/04/2019. Analysis reports were not provided to Joint Team with regard to Total Nitrogen and Total Phosphorus parameters. Further, the leachate from the dumpsite is likely to contain very high concentrations of COD, BOD, TSS, TDS, heavy metals and other parameters, which can affect the functioning of the STP. No such analysis prior to treatment in STP was made available to the Joint Team by the representatives of MC, Gurugram and STP.

- vi. It was informed by the representative of the STP that due to rains, the leachate is not being transported to the STP through tankers for the last two months. It was also informed that for the last two months leachate is being sent to STP for treatment, through sewage pipe line along with untreated sewage by discharging the same into the manholes through tankers and therefore the measurement of the quality received at site is not available. For discharge into public sewers, standards as per Schedule VI of EP Rules has to be complied with, which includes BOD limit of 350 mg/L amongst others. No such analysis has been done by the MC, Gurugram prior to discharge into public sewers.

The photographs taken by the Joint Team during inspection are attached as **Annexure-3**.

### 3.0 Submission:

The above inspection report regarding overflowing of the leachate and management of leachate at Bandhwari Landfill Site/Dumpsite in compliance to the Orders of Hon'ble NGT dated 14/08/2025, is being submitted for the consideration of Hon'ble NGT, which may be taken on record.



Dr. K.M. Selvan, Scientist 'E'  
MOEF&CC, Regional Office, Chandigarh



Dr. Narender Sharma, Scientist 'F'  
CPCB Regional Directorate, Chandigarh

Date: 16/09/2025

Item Nos. 06&amp;07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 172/2021

Poonam Yadav

Applicant

Versus

M/s Ecogreen Energy Private  
Limited & Ors.

Respondent(s)

With

Original Application No. 109/2022  
(IA NO 757/2023)

Vivek Kamboj

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 14.08.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Rahul Choudhary, Adv. for Applicant in OA 109/2022

Respondents: Mr. Lokesh Sinhal, Sr. AAG with Mr. Rahul Khurana, Adv. along with Mr. P  
reetpal Singh, JC, MCG & Mr. Ajay Pamghal, Xen, MCF  
Mr. Raj Kumar, Adv. for CPCB (Through VC)**ORDER**

1. In this Original Application (OA), the Tribunal is considering the grievance of the Applicant that Respondents have failed to maintain the environmental norms in handling the Bandhwari landfill site at Gurugram. The Applicant has raised the issue of mismanaged leachate at the Banddwari landfill site. During the course of hearing, he has pointed out the report of the CPCB dated 11.04.2025 wherein in paragraph 2.3 (page 1764) it is recorded that the leachate is being discharged in pond surrounding the dump site. He has also submitted that though the

leachate quantity is much more but the Commissioner, Municipal Corporation, Gurugram in the affidavit dated 13.08.2025 has disclosed the quantity of leachate to be approximately 200 KLD. The said affidavit states that approximately 200 KLD leachate is generated at Bandhwari dump site which increases during the rainy season depending upon the quantum of rainfall, moisture contents and metrological conditions.

2. Applicant appearing virtually has stated that she lives near the Bandhwari landfill site and the leachate is flowing on the road in the village and even in the forest and no garland drain is existing for last one year and there is no proper management of the leachate and overflowing leachate is creating the health hazard.

3. Having regard to such a stand of the Applicant, we direct the Member Secretary, CPCB and RO, MoEF&CC, Chandigarh to get the joint inspection of the landfill site Bandhwari done within a week and find out the status of the overflowing of leachate and the arrangements which has been made at the landfill site for the management of the leachate. The joint Report will be submitted within three weeks. It has also been pointed out that HSPCB has filed the report yesterday after 3.00 PM. Since the report has been filed belated it has not come on record. The Registry is directed to place it on record.

4. List on 18.09.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

August 14, 2025  
Original Application No. 172/2021  
Original Application No. 109/2022  
A

Site visit in OA No 172 of 2021 on 27/08/25  
1806

1. Dr. Navendu Sharma Sc F, PUG
2. Sh. Sanjeev Kumar SE, MCA
3. Dr. K.M. SELVAN SC'E', MOEF&CE
4. Akash Aggarwal, JE, 9871424365

By  
27/08/25

On 29/08/25

~~Signature~~  
27/08/25

(A) JE

## Annexure-3

### Photographs taken by the Joint Team during inspection



Overflowing of Leachate at Site



Overflowing of Leachate at Site



Leachate pond at Site



Diversion of leachate through concrete pipe



**Kutcha drain carrying leachate to adjacent plantation area**



**Kutcha drain carrying leachate to adjacent plantation area**